



राजीव अग्रवाल, भा.दू.से.

RAJEEV AGRAWAL, I.T.S.

सचिव/Secretary

F.No.: 23-1/2013-B&CS

भारतीय दूरसंचार विनियामक प्राधिकरण

महानगर दूरसंचार भवन, जवाहर लाल नेहरू मार्ग,
(पुराना मिनटो रोड) नई दिल्ली-110002

TELECOM REGULATORY AUTHORITY OF INDIA

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Dated: 26th November, 2013

To,

The Secretary,
Ministry of Information and Broadcasting,
'A Wing', Shastri Bhawan,
New Delhi - 110001.

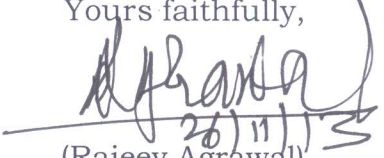
Subject: **Recommendations on Monopoly/Market dominance in Cable TV Services.**

Ref: MIB D.O. letter No. 36012/14/12-BP&L dated 12th December 2012.

The Ministry of Information and Broadcasting (MIB) vide its letter referred above had requested TRAI to provide its recommendations under section 11(1)(a) of TRAI Act, 1997, on the aspect of imposing certain reasonable restrictions on MSOs and LCOs including restricting their area of operation or restricting subscriber base to prevent monopoly.

2. In this connection, TRAI had issued a consultation paper on "Monopoly/Market dominance in Cable TV Services" on 3rd June 2013, seeking comments/views of the stakeholders.
3. Based on the examination of the issue through the consultation process, the Authority has finalized its recommendations which are enclosed herewith.
4. As per the practice, a copy of this letter, along with enclosures, is being placed on the website of TRAI www.traai.gov.in.

Yours faithfully,


(Rajeev Agrawal)
Secretary

Encl: As above.